

ÀITEM NO.110 (MM) COURT NO.7 SECTION XVI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 2795-2797/2017
CHANDRA GUPTA KUMAR AND ORS. ETC. ETC. Appellant(s)
VERSUS

STATE OF BIHAR AND ORS. ETC. ETC. Respondent(s)
(with appln. (s) for permission to place addl. documents on record
and permission to file lengthy list of dates and vacation of
ex-parte stay and intervention and impleadment and impleadment as
petitioner and impleadment as party respondent and interim relief
and office report)

WITH
C.A. No. 2798-2800/2017
(With appln(s) for application for Transposition and Interim Relief
and Office Report)
C.A. No. 2801-2803/2017 (With Office Report)
C.A. No. 2804/2017 (With Office Report)
CONMT.PET.(C) No. 367-369/2016 In SLP(C) No. 22304-22306/2015 (With
Office Report)
C.A. No. 2805/2017 (With Office Report)
C.A. No. 2806-2810/2017 (With Office Report)
C.A. No. 2811/2017 (With Office Report)
Date : 02/03/2017 These matters were called on for hearing today.
CORAM :

HON'BLE MR. JUSTICE KURIAN JOSEPH
HON'BLE MRS. JUSTICE R. BANUMATHI

For the parties

Mr. Anurag Pandey,AOR

Ms. Pragya Baghel,AOR

Mr. Dhruv Kumar,Adv.

Mr. Kiran Kumar Jaipurian,AOR

Mr. Amit Pawan,AOR

Mr. Anil Kumar Mishra,AOR

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Mr. Arun K. Sinha,AOR

Mr. Bipin Bihari Singh,AOR

Mr. Chandra Prakash,AOR

Mr. Dushyant Parashar,AOR

Mr. Gopal Jha,AOR

Mr. Shivam Singh,AOR (Mentioned by)

For Mr. Gopal Singh,AOR

Mr. Gyan Prakash Srivastava,AOR

Mr. Himanshu Munshi,AOR

Mr. Kaushik Poddar,AOR

Mr. Lakshmi Raman Singh,AOR

Mr. Subhro Sanyal,AOR

Ms. Manju Jetley,AOR

Ms. Namita Choudhary,AOR

Ms. Reena Pandey,AOR

Ms. Udit Singh,AOR

UPON hearing the counsel the Court made the following

O R D E R

T o retain its position.

(NARENDRA PRASAD) (RENU DIWAN)

COURT MASTER ASSISTANT REGISTRAR

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